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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 25th July 1984

NOTIFICATION
(INCOME-TAX)

No. 5913 (F.No.197-A/237/82-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (230) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Madujjaini Saddharma Simhasana Sri Taralabalu Jagadguru Bruhanmath" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.

SK
(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

- 1700
1. The Agent, Srimadujjaini Saddharma Simhasana Sri Taralabalu Jagadguru Bruhanmath, Chitradurga Taluk, Sirigere-41(Karnataka).
 2. The Commissioner of Income-tax, Karnataka-II, Bangalore, with ref.to his letter No.HQ.II/718/58/78-CIT(II) dated 10.2.1984.
 3. All Commissioners of Income-tax.
 4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
 5. Director of D&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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 10. Shri P.K.Kartha, Jt.Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Atma Ram
(ATMA RAM)
SECTION OFFICER
I.T.(AI) SECTION

भारत के राजपत्र के भाग 11, अंक 3(11) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजपत्र विभाग

नई दिल्ली, दिनांक 25 अक्टूबर 1984

अधिसूचना
(आय-कर)

सं० 5913 [परचय० 197-ए/237/82-आयकर(वि०-1)] : आयकर अधिनियम, 1961 (1961 का 43) के धारा 10 के अंक (23ग) के उप-अंक (/) द्वारा प्रस्तुत शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, एतद्वारा उक्त धारा के प्रयोजनार्थ, "श्री मधुसूदनी सरदार्य सिंहासन श्री सरलाबायु जगद्गुरु हुठामठ" को कर निर्धारणवर्ष 1982-86 से 1987-88 तक के अंतर्गत माने जाने वाली अवधि के लिए अधिसूचित करती है ।

(आर०ब० तिवारी)
अवर सचिव,
भारत सरकार

धेमा में,

प्रबंधक,
भारत सरकार प्रेस,
दिग्ग रोड, मायापुरी औद्योगिक क्षेत्र,
(राजौरी गार्डन के पास), नई दिल्ली ।